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O.A. No. 148/06

ORDER DATED 10th DECEMBER, 2009

Coram:

Hon'ble Mr. Justice K. Thankappan, Member (J)

Hon'ble Mr. C.R. Mohapatra, Member (A)

Heard Mr. D.P. Dhalsamant, Ld. Counsel for the Applicant and Mr. B. Udgata, Ld. Counsel for the Union of India.

2. This O.A. has been filed by the applicant challenging the subsequent order passed by the Department, the applicant's grievance has been redressed. Therefore, it is submitted by the Department that the applicant is no longer interested to prosecute this O.A. Accordingly, this O.A. stands dismissed for non-prosecution.

MEMBER (A)


MEMBER (J)

K.B